

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 106
CP No. (IB)- 57/10/JPR/2023
Under Section 10 of IBC, 2016

In the matter of:

Mayur Leather Products Ltd.

...Applicant

Versus

Canara Bank

...Respondent

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Ankit Sareen, proxy counsel
For the Respondent : Karan Pratap Singh, Adv.

ORDER

Heard Mr. Ankit Sareen, proxy counsel appearing on behalf of the Petitioner. It is submitted by proxy counsel that due to some personal exigency, Mr. Nitesh Srivastava, Adv. is not able to participate in the proceeding today. Mr. Karan Pratap Singh, Adv. appearing on behalf of the Canara Bank has been duly intimated in this regard. On the request of proxy counsel, list the matter on 03.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 01, 2024